

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT ROOM NO. 1,**  
**MUMBAI BENCH**

**Item No. 8**

**C.P. (IB)/236(MB)2023**

CORAM:

**SH. PRABHAT KUMAR      JUSTICE VIRENDRASINGH BISHT (Retd.)**  
**HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)**

**ORDER SHEET OF THE HEARING ON 16.07.2024**

NAME OF THE PARTIES:      **JM                      FINANCIAL                      ASSET**  
**RECONSTRUCTION                      COMPANY**  
**LIMITED V/s FEEL BETTER HOUSING**  
**PRIVATE LIMITED**

Section 7 of the Insolvency & Bankruptcy Code, 2016

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**ORDER**

1. Mr. Priyank Jadav, Advocate i/b AKR Legal appeared for the Financial Creditor.
2. Mr. Ankit Pitti, CA i/b SST Legal appeared for the Corporate Debtor.
3. Learned Counsel for the Financial Creditor seeks time as arguing Counsel is pre-occupied before another Court.
4. List this matter on **05.08.2024** for hearing.

**Sd/-**  
**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**